(b) the steps taken by Government to improve the production in those plants which are working below their capacity; and

(c) whether there is a proposal under Government's consideration to introduce new techniques to improve the production?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Of the six integrated steel plants, the steel plants at Jamshedpur (TISCO), Bhilai and Rourkela have worked during the period, April-November, 1977, at 103%, 97.2% and 92.3% respectively of their saleable steel capacity. The capacity utilisation, during the same period, at Durgapur Steel Plant and at the Burnpur plant of IISCO was 67.2% and 60 8% respectively. The production at these plants was, however, adversely affected by frequent restrictions/interruptions in the supply of power and because of indifferent industrial relations situation in IISCO. Although there has been a steady build up of production at Bokaro Steel Plant, an indication of utilisation of installed capacity can be given only after all major units of the first stage of 1.7 million ingot tonnes have been commissioned.

(b) There has been a gradual and steady improvement in production both at IISCO and Durgapur Steel Plant from 1974-75 onwards. This is sought to be maintained through such measures as better mobilisation of essential inputs, improved maintenance of plant and machinery, suitable capital repairs and replacements, provision of balancing facilities wherever necessary, technological improvements etc.

(c) The possibilities of introducing technological innovations aimed at increase in production are under examination.

## राजधनवार, जिला गिरिडीह, बिहार स्थित टेलीफोन एक्सचेंज

4131. **श्री रीतलाल प्रसाद वर्मा** : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 43 व्यक्तियों / व्यापारियों ने बिहार के गिरिडीह जिले में राजधनवार में एक टेलीफोन एक्सचेंज की व्यवस्था के लिए अनुरोध किया है, जहां कि एक बड़ी मण्डी, थाना है और डिवीजन का मुख्य कार्यालय है ; और

(ख) क्या सरकार का अपनी घोषणा के अनुसार राजधनवार में जनवरी, 1978 से एक टेलीफोन एक्सचेंज खोलने का विचार है ?

**संचार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद सुखदेव साय)** : (क) जी नहीं ।

(ख) यदि टेलीफोन कनेक्शनों के लिए पर्याप्त संख्या में अर्जियां आएंगी, तो सरकार इस प्रस्ताव पर विचार करेगी ।

## अभ्रक खान श्रमिक कल्याण निधि से अभ्रक खनिज थोक सहकारिता स्टोर, करमा को ऋण दिया जाना

4132. **श्री रीतलाल प्रसाद वर्मा** : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ वर्ष पूर्व (सम्भवत: 1964-65 में) अभ्रक खान श्रमिक कल्याण निधि से अभ्रक खनिज थोक सहकारिता स्टोर, करमा (कोडरमा-बिहार) को 12 लाख रुपये का ऋण दिया गया था ;

(ख) यदि हां, तो इस निधि की कितनी राशि वापिस कर दी गई है तथा कितनी राशि बकाया है तथा बकाया राशि और उस पर ब्याज का भुगतान करने के लिए जमानत किसने दी; और

(ग) क्या इस सहकारिता स्टोर में अधिकांश राशि का दुर्विनियोग हुआ है तथा इस सम्बन्ध में सरकार ने किसी व्यक्ति को अब तक इसके लिए जिम्मेदार

नहीं ठहराया है और इसके कारण क्या हैं?

श्रम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री ( श्री लारंग साय ) : (क) ऋण के रूप में 14.50 लाख रुपये की राशि दी गई।

(ख) (i) स्टोर द्वारा वापिस की गई राशि —7,50,501.00 रुपये

(ii) स्टोरों की ओर बकाया राशि:—

| | |
|---|---|
| | रुपये |
| (क) मूल | 6,99,499 |
| (ख) ब्याज | 6,00,000 |
| कुल | 12,99,499 |

(iii) स्टोर की प्रबन्ध समिति से कोई जमानत प्राप्त नहीं की गई।

(ग) इस मामले की जांच की जा रही है।

**Settlement of Cyprus Question**

4133. SHRI CHATURBHUJ:
SHRI NATWAR LAL B. PARMAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken any initiative for mediation or put forward any other proposal to settle the Cyprus question;

(b) if so, the salient features thereof; and

(c) the reaction of United Nations Organisation or Cyprus thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) to (c). The Government of India have been playing an active role in international fora to bring about a just settlement of the Cyprus question. India is one of the five members of the non-aligned contact group at the UN on the Cyrprus issue and also a member of the Commonwealth Committee on the subject set up at the Georgetown meeting of Heads of Governments in May 1975. Soon after the Cyprus crisis which began on July 15, 1974, India, along with the other members of the non-aligned contact group on Cyprus, co-sponsored a resolution on the subject in the General Assembly (No. 3212 (XXIX) of Nov. 1, 1974). This resolution was subsequently confirmed by the Security Council in its Resolution No. 365 of 13th December, 1974. Subsequent sessions of the General Assembly have also reaffirmed the contents of the above resolution. This year at the 32nd session of the General Assembly, India once again co-sponsored the resolution on the question of Cyprus which was adopted by a large majority.

India's stand has always been to support the independence, sovereignty, territorial integrity and non-aligned status of the Republic of Cyprus. This consistent stand has been greatly appreciated by Cyprus as well as at the UN.

**पाकिस्तान और बंगलादेश स्थित सिख गुरुद्वारे**

4134. श्री ईश्वर चौधरी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सिख सम्प्रदाय ने भारत सरकार से अनुरोध किया है कि पाकिस्तान और बंगलादेश स्थित गुरुद्वारों में उनके द्वारा अपने सेवादार रखे जाने के लिए वह उन देशों से अनुमति मांगे;

(ख) यदि हां, तो क्या भारत सरकार ने इस बारे में पकिस्तान और बंगला देश सरकार से कोई पत्र-व्यवहार किया है; और

(ग) यदि हां, तो उसका क्या परिणाम निकला ?